## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED 26.04.2021 (MONDAY) CHENNAI BENCH (VIRTUAL MODE) 10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	
2.	Comp App. (AT) (CH) (Ins) No 30/2021	D. Srinath Reddy V M/s. Indian Agro and Food Industries Limited & another	Y. Suryanarayana Anant Merathia	Keshav Shankar Nande Hasnain Alvi For Caveator - Respondent
3.	Comp App.(AT) (CH) (Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	Arti Singh Pooja Singh Basant Pal Singh Caveator – R2
4.	Comp App.(AT) (CH) (Ins) No. 08/2021	Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited	Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra	M. S. Shyam Sundar - Respondent

## For Admission (After Notice)

## **For Hearing**

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	5.	Comp App.	Regional Provident	Manish Dhir	Rajeev K Panday		
		(AT) (Ins) No.	Commissioner, Warangal		K Gowtham		
		50/2021/TR	Vs		Kumar		
			Vandana Garg & another		Sricharan		
			-		Rangarajan – R1		
					Alwin Godwin -		
					R2		

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1. Notice Board

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By the order of Hon'ble Member (J) -sd/-(Chennai Bench)